

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:332  
ANSWERED ON:26.02.2013  
I CARDS FOR RESIDENTS OF BORDER AREAS  
Jeyadural Shri S. R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has decided to issue identity cards to the people residing in the border areas in the wake of the Mumbai terror attack;
- (b) if so, the details thereof;
- (c) whether the issuing of I-cards has begun in many areas; and
- (d) if so, the status thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, Madam. The Government has approved a Scheme to create National Population Register (NPR) and issue Resident Identity Cards to all usual residents of age 18 years and above in 3331 coastal villages in 13 maritime States/ Union Territories namely, Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa, West Bengal, Daman & Diu, Lakshadweep, Andaman & Nicobar Islands and Puducherry as one of the measures for strengthening coastal security. All the towns in Andaman and Nicobar Islands have also been covered. An amount of Rs. 216.31 crore has been approved by the Government for creation of NPR in these coastal villages and issue of resident identity cards.

(b) The data collection has already been completed in these areas. The demographic data has been collected for 1.2 crore people and biometrics (photograph and ten finger-prints) for 67.3 lakh people. The

work of personalisation and production of Identity Cards have been undertaken by a consortium of Central Public Sector Undertakings (CPSUs), namely, Bharat Electronics Ltd. (BEL), Electronics Corporation of India Ltd. (ECIL) and ITI Ltd. (ITIL). As on date, more than 62.04 lakh cards have been personalised and produced.

(c) & (d) The Resident Identity Cards have been dispatched directly to the residents by Department of Post through a secure Speed Post. As on date, more than 48.06 lakh cards have been dispatched.